Sales point of Rashtriya Ispat Nigam Limited at Jharkhand

- *48. SHRI MAHESH PODDAR: Will the Minister of STEEL be pleased to state:
- (a) whether it is a fact that the Rashtriya Ispat Nigam Limited (RINL) has closed its sales point in Jharkhand after the year 2012;
 - (b) if so, whether Government is planning to open sales point for RINL in Jharkhand;
 - (c) if so, the details thereof; and
 - (d) if not, the reasons therefor?

THE MINISTER OF STEEL (SHRI DHARMENDRA PRADHAN): (a) Rashtriya Ispat Nigam Limited (RINL) had been operating a Consignment Sales Agency (CSA) in Jamshedpur during the period 27.03.2007 to 07.06.2012. The CSA became ineffective as the customers in and around Jamshedpur were preferring to take the material from RINL branch offices located at Kolkata and Patna and also directly from the plant due to their own logistics issues. Post 2012, RINL is not having any outlet in the State of Jharkhand. The customers in the State of Jharkhand are being serviced from RINL branch offices located at Kolkata and Patna and also directly from the plant.

(b) to (d) Steel is a deregulated sector. Decisions regarding operations, investments, sales, marketing, etc. is an ongoing process and is taken by the companies based on commercial considerations, market dynamics, etc.

Building of small Airports at District Headquarters

- *49. SHRI HARNATH SINGH YADAV: Will the Minister of CIVILAVIATION be pleased to state:
- (a) whether there is any proposal to build small airports at district headquarters of various States in the country;
 - (b) if so, the details thereof, State-wise including Uttar Pradesh;
- (c) the names of the districts selected for this purpose along with the details of the current status thereof; and
 - (d) the time by when these airports are likely to be set up?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI HARDEEP SINGH PURI): (a) to (d) Yes Sir, Government of India, Ministry of Civil Aviation has formulated a Greenfield Airport Policy for development of Greenfield Airports across the country.

As per the Greenfield Airport Policy, the applicant proposing to set up an airport would make an application to the Steering Committee in the format prescribed under the said policy. On the request received from project proponent for setting up of a Greenfield Airport, Government grants two stage clearances *i.e.* 'Site Clearance' followed by 'in-principle' approval.

In line with the Policy, Government of India has granted 'in principle' approval for setting up of 21 Greenfield Airports across the country namely Mopa in Goa, Navi Mumbai, Sindhudurg and Shirdi in Maharashtra, Bijapur, Gulbarga, Hassan and Shimoga in Karnataka, Kannur in Kerala, Durgapur in West Bengal, Datia in Gwalior, Pakyong in Sikkim, Kushinagar and Noida (Jewar) in Uttar Pradesh, Dholera and Hirasar in Gujarat, Karaikal in Puducherry, Dagadarthi, Bhogapuram and Oravakal in Andhra Pradesh and Holongi, Itanagar in Arunachal Pradesh. Further, in addition to above, Government of India has granted 'site clearance' approval for setting up of 6 Greenfield Airports across the country namely Machiwara in Ludhiana, Jamshedpur in Jharkhand, Alwar (Bhiwadi) in Rajasthan, Kothagudem, Dist. Khammam in Telangana, Singrauli in Madhya Pradesh and Purandar in Pune. Greenfield Airports at Shirdi, Kannur, Durgapur and Pakyong have already been operationalized.

Besides, Ministry of Civil Aviation has launched Regional Connectivity Scheme (RCS)-Ude Desh Ka Aam Nagrik (UDAN) in 2016 for promotion of regional connectivity by way of revival of unserved and underserved airports/airstrips, helipads of the State Governments, Airports Authority of India, Civil Enclaves and CPSUs through a Budgetary support of ₹4500 crores. In the 1st and 2nd rounds of RCS-UDAN, routes have been awarded to various operators for starting flights from 56 unserved airports and 31 unserved helipads in the country. Till date, 39 airports (unserved/underserved) have been operationalized under RCS-UDAN scheme in the Country. List of the airports operationalized under RCS-UDAN Scheme are given in the Statement.

Statement

Airports (unserved and underserved) operationalised under
RCS-UDAN (as on 14.06.2019)

Sl. No	. State	Owner	Airport	Date of Operationalisation
1	2	3	4	5
1.	Andhra Pradesh	AAI	Kadapa	27-04-17
2.		IAF (CE - AAI)	Jorhat(2)	01-08-18

24	Written Answers to	[RAJYA SABHA] Starred	Questions
1	2	3	4	5
3.		AAI	Lilabari (2)	15-01-19
4.		IAF (CE - AAI)	Tezpur (2)	26-04-18
5.		State Government	Jagdalpur	14-06-18
6.	Daman and Diu	AAI	Diu	24-02-18
7.	Gujarat	AAI	Bhavnagar	01-05-18
8.		AAI	Jamnagar	17-02-18
9.		AAI	Kandla	10-07-17
10.		AAI	Porbandar	10-07-17
11.		Mundra & SEZ	Mundra	17-02-18
12.	Himachal Pradesh	AAI	Shimla	27-04-17
13.	Karnataka	AAI	Mysore	20-09-17
14.		Private JSPL	Vijyanagar	21-09-17
15.		AAI	Hubli (2)	14-05-18
16.		AAI	Belgaum (3)	01-05-19
17.	Kerala	KIAL	Kannur (2)	25-01-19
18.	Madhya Pradesh	IAF	Gwalior	31-05-17
19.	Maharashtra	AAI	Jalgaon	23-12-17
20.		AAI	Kolhapur	08-04-18
21.		HAL	Ozar (Nasik)	23-12-17
22.		MIDC	Nanded	27-04-17
23.	Meghalaya	AAI	Shillong (Barapani)	26-04-18
24.	Odisha	AAI	Jharsuguda	22-09-18
25.	Puducherry (U.T.)	AAI	Pondicherry	16-08-17
26.	Punjab	AAI	Ludhiana	02-09-17
27.		Civil Enclave- AAI	Adampur	01-05-18
28.		Civil Enclave- AAI	Bhatinda	27-04-17
29.		Civil Enclave- AAI	Pathankot	05-04-18

Expansion of airports in Andhra Pradesh

- *50. SHRI T.G. VENKATESH: Will the Minister of CIVILAVIATION be pleased to state:
- (a) whether the Central Government has taken note that air travel has considerably increased in the State of Andhra Pradesh as per the data in the last three years, if so, the details thereof;
- (b) whether Government is taking up the expansion of airports in the State on priority basis, if so, the details thereof;
- (c) the details of the airports being expanded along with the funds allocated and released so far; and
 - (d) the steps being taken by Government to speed up the expansion work?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI HARDEEP SINGH PURI): (a) Yes, Sir. The total number of air passengers is significantly increasing every year in Andhra Pradesh. Total air passengers handled at Andhra Pradesh airports are 28.0 lakh, 37.3 lakh, 41.2 lakh and 54.2 lakh during 2015-16, 2016-17, 2017-18 and 2018-19 respectively.

(b) and (c) Expansion/Upgradation of airports is a continuous process and is undertaken by Airports Authority of India (AAI) and concerned private operators from time to time depending on the availability of land, commercial viability, socio-economic consider-